

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 426 OF 2019 IN
APPEAL NO. 90 OF 2019**

Dated : 12th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**M/s Bhadreshwar Vidyut Private LimitedAppellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Basawa Prabhu S. Patil, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava
Ms. Soumya Singh
Mr. Geet Ahuja

Counsel for the Respondent(s) : Mr. Ashish Singh
Mr. Anup Jain
Ms. S. Rama for R-2

ORDER

List the IA for hearing on **19.09.2019**.

Interim order, if any, shall continue till next date of hearing.

**(Ravindra Kumar Verma)
Technical Member**

vt/pk

**(Justice Manjula Chellur)
Chairperson**